(c) Yes, Sir.

## Compassionate appointment in CPWD

- 1234. DR. JANARDHAN WAGHMARE: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the details regarding meeting of Compassionate Appointment Committee (CAC) headed by Additional Director General, Northern Region, CPWD held between 1 January, 2008 onwards and till date for considering the compassionate appointment cases for the post of LDCs;
- (b) whether some Members of Parliament (MP) have also apprised the Director (Works) about the loose ends constantly being done by the Public Authority concerned in the said compassionate appointments cases; and
- (c) if so, the action which is being taken on the 'Issues' highlighted in the aforesaid M.P's references?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) The date of meeting of CAB headed by Additional Director General, Northern Region, CPWD held between 1st January, 2008 onwards and till date for considering the compassionate appointment cases for the post of LDCs is as under:—

- 1. 28.02.2011
- 2. 17.03.2011
- 3. 25.08.2011
- 4. 16.12.2011 (meeting postponed for 02.02.2012)
- 5. 02.02.2012
- 6. 28.06,2012
- 7. 05.02.2013
- (b) and (c) Yes this Ministry received a letter from Shri Om Prakash Yadav MP, Lok Sabha to be apprised of the status of compassionate appointment case of Shri Pawan Kumar S/o Late Shri Hari Singh in CPWD. The matter was looked into in consultation with CPWD but no loose ends came to light. The issues raised by Hon'ble MP were following:—

- (1) Whether the meeting of the CAC was initially fixed on 16.12.2011 and was postponed for 2.2.2012.
- That the bio-data of eight candidates were considered and only one name (2) of Shri Sanjay Kumar, Son of late Shri Rajinder Singh has been approved as he was allotted 63 points by the CAC.
- (3) Whether the procedure of DoPT in all such compassionate appointment cases had strictly been adhered to in CAC meeting held on 2.2.2012.
- **(4)** If there is any criteria approved by DoPT allowing such type of number by the CAC.
- (5) To furnish record/documents in proof of evidence of authenticity of the statement mentioned above.

In this regard, copies of following documents were furnished to Hon'ble MP for his kind perusal:—

- (1) DoPT guidelines followed regarding appointment on compassionate grounds.
- Minutes of meeting of the CAC held on 16.12.2011 at 3.00 P.M. for (2) the appointment to the post of LDC on compassionate grounds.
- Record of meeting of CAC held on 2.2.2012 for compassionate appointment (3) to the post of LDC for the vacancy arisen during 1.7.2010 to 31.12.2010 considering applications from 1.7.2007 to 30.6.2010.

## Project under JNNURM and UIDSSMT

1235. SHRI G.N. RATANPURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- the details of projects submitted by Jammu and Kashmir State under JNNURM and UIDSSMT;
  - (b) the details of projects sanctioned and expenditure involved; and
- the details of projects still under consideration and the prospects of their (c) approval?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) Five Projects for the Mission Cities